

In the Idamalyar project, the first 37.5 MW unit has been rotated. The second Unit is expected to be commissioned by September, 1986 which will increase the installed capacity of the project to 75 MW.

Increase in Prices of Semi-Synthetic Penicillin Antibiotic

*693. SHRI BAL RAM SINGH YADAV : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that his Ministry has increased the prices of all semi-synthetic penicillin antibiotic;

(b) if so, what was the earlier price and what is the revised price of each; and

(c) the percentage increase in each drug ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) The prices of Ampicillin Trihydrate, Ampicillin Anhydrous and Amoxycillin Trihydrate which are indigenously produced have been revised by the Government under the Drugs (Prices Control) Order, 1979 recently.

(b) and (c). A Statement giving the earlier price, revised price and percentage increase is attached.

Statement

Sl. No.	Name of the Bulk Drug	Earlier price (Rs./Kg)	Revised price (Rs./Kg)	Percentage increase
1.	Ampicillin Trihydrate	1677.00	1859.00	10.85%
2.	Ampicillin Anhydrous	2107.00	2368.00	12.39%
3.	Amoxycillin Trihydrate	2229.00	2495.00	11.93%

Delay in despatch of allotment letters to allottees by Maruti Udyog Ltd.

*698. SHRI K. D. SULTANPURI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Maruti Udyog Ltd. has cleared the Waiting List for allotment of Flat Roof Van upto 7000 numbers on 1st March, 1986;

(b) if so, the reasons why allotment letters have not been despatched to the applicants so far; and

(c) the action Government propose to take in the matter ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) Yes, Sir. For 1983 booking customers in Delhi have been cleared for delivery upto 7000 numbers.

(b) The Company have informed that all customers have been individually intimated regarding their allotment number.

(c) Does not arise.

Imports of Drug Intermediates for Production of Bulk Drugs Produced by IDPL

*699. DR. PRABHAT KUMAR MISHRA : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 1228 on 4 March, 1986 regarding rehabilitation and revival of ailing drug units and state :

(a) whether imports of drug intermediates are allowed freely for the production of bulk drugs which are being produced by Indian Drugs and Pharmaceuticals Limited from basic stages;

(b) whether a number of private companies are importing penultimates and intermediates; and

(c) the names of the private companies which are importing these drugs from intermediates/penultimates along with the name of bulk drug for which each is used ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) and (b). No, Sir. Imports of drug inter-

mediates are allowed as per the provisions of the Import Policy. Supplementary licences for restricted and limited permissible items are granted keeping in view the indigenous production *vis-a-vis* demand of the product and other related factors.

(c) Company-wise imports are not monitored by this Ministry.

Maintenance and Repair of Imported Telephones

6509. SHRI SRIHARI RAO : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Department of Telecommunications maintains or repairs imported telephones with additional facilities;

(b) if not, the justification for charging annual license fees besides the one time initial testing fee;

(c) what are the comparative cost of each of those telephones and the annual licence fees; and

(d) whether Government propose to abolish licence fee for VCRs as the Department does not maintain or repair the subscriber provided equipments ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The Department of Telecommunication does not undertake repair of imported telephones with additional facilities.

(b) and (c). No licence fee or test fee is charged for use of imported push button and dial type telephones as attachment to subscribers telephone. The telephone instrument is to be subscriber owned. In view of this, cost of telephone instrument is not possible to indicate.

(d) No licence fee is charged at present.

Energy from Renewable and Non-Renewable Sources

6510. DR. CHINTA MOHAN : Will

the Minister of ENERGY be pleased to state :

(a) whether a minimum of 600 K. cal per day has been fixed by the Advisory Board on Energy as a bare minimum requirement for every Indian;

(b) if so, whether this much energy is available;

(c) what percentage of energy is available from renewable and what percentage from non-renewable sources at present; and

(d) whether the position at (a), (b) and (c) is likely to improve in favour of weaker sections and in respect of non-renewable sources, with details of the plans and the time-frame ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) For the household sector, the Advisory Board on Energy have assumed a requirement of 680 kilo calories of useful heat per capita per day.

(b) No, Sir.

(c) There are no assessments to indicate the per centage availability of renewable and non-renewable sources of energy. However, the Advisory Board on Energy have indicated that the percentage of commercial and non-commercial energy used by an average Indian for household consumption is 22.5% and 77.5% respectively.

(d) In order to improve energy availability in the country including rural areas, where most of the weaker sections live, a number of measures are being taken. These measures include :

1. An accelerated programme for electrification of villages including villages in Tribal and Backward areas and Harijan bastis.
2. An accelerated programme of energisation of electric and diesel pumpsets.
3. Augmentation of supply of firewood through afforestation programmes.
4. Propagation of thermally efficient and smokeless chulhas.